(d) if not, what are the details thereof and if not what are the reasons therefor;

Written Answers

- (e) whether medical facilities in Nursing Home have been enjoyed by non-Government servants in the past; and
- (f) if so, what are the criteria for admission of such patients with charges fixed for them for each service?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEE-LUR REHMAN): (a) AH CGHS beneficiaries drawing Rs. 2500/- P. M. as Pay/ Pension are entitled for availing Nursing Home facility in Dr. Ram Manohar Lohia Hospital.

- (b) AH the patients are registered in Nursing Home and rooms are alloled on the basis of first-cum-firsl service basis.
  - (c) Yes. Sir.
- (d) Staff of Dr. Ram Manohar Lohia Hospital are also governed by the above procedure.
  - (e) Yes, Sir.
- (f) The information is being collected and will be laid on the Table of the Sabha.

## CGHS dispensaries in Shalimar Bagh and Pitampura, Delhi

1310. SHRI SYED SIBTEY RAZI: Will the Minisier of HEALTH AND FAMILY WELFARE be pic-ised to slate:

- (a) whether it is a fact that Government have decided to open allopathic dispensaries under CGHS in Shalimar Bagh and Pitampura areas of Delhi.
  - (b) if so, what are the details thereof;
- (c) whether location Qf CGHS dispensary at Income Tax Colony in Pitampura is of no use of beneficiaries staying near or at Ring Road of Shalimar Bagh.

- (d) whether CGHS proposes to construct its own dispensary in Shalimar Bagh in the manner it has been done in other ureas of Delhi: and
- (e) if so, what are the deatils thereo and if not, what are the reasons therefor?

THE MINISTER OF HEALTH AND **FAMILY** WELFARE (PROF. SHAKEELUR REHMAN): (a) and (b) The CGHS dispensary sanctioned for Shalimar Bagh has been established in premises No. 421, 422, 423. 425 & 426, Income Tax Colony, Pitampura which is also providing medical facilities to the Central Goveinment employees residnig in Shalimar Bagh.

- (c) No, Sir.
- (d) and (e) Yes, Sir. A plot of land has been allotted by DDA in Shalimar Bagh area for construction of CGHS dispensary building. The payment towards the cost of plot of land has been made. The possession of the plot is yet to be handed over by DDA.

## **Power Projects submitted for Clearance**

- **BISWAS**: 1311. SHRI **DEBABRATA** Will the Minister of ENERGY be pleased lo
- (a) the details of power projects submit ted by the State Governments for clearance during the last two years, and
- (b) the decision taken by the Central Government on the above proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABAN-.

RAO DHAKANE): (a) and (b) Project reports for seventy-eight (78) power projects were received in the Central Electricity Authority (CEA) from the State Governments for lechno-economic clearance dur-